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Anita Pandey Vrs. SAIL

Orders/Directions Sl. No. 15

O.A. No. 589 of 2015

Order dated: 19.04.2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. R.N.Parija, Ld. Counsel for the applicant, and

Mr. S.C.Satpathy, Ld. Counsel appearing for the Respondents-SAIL.

In view of the memo filed by the Ld. Counsel for the applicant, this O.A. is disposed of being withdrawn.

AK
MEMBER(Judl.)

RK

free copy of
order dt. 19.4.16
handed over to
both counsel.

Pheww
19.4.16
SDJ

feb
21/4/16